

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-101
IB-416/ND/2020

IN THE MATTER OF:

Shaurya Aeronautics Pvt Ltd

Vs

M/s Aircar Airlines Pvt Ltd

....Applicant

....Respondent

SECTION

U/s 9 of IBC Code, 2016

Order delivered on 04.02.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Manan Batra, Mr. Karan Singh, Mr. Manan Malik
For the Respondent :

ORDER

Notice to Corporate Debtors/Respondent by all modes including process of the bench. Affidavit of service to be filed by the next date of hearing. List the case on **20.02.2020**.

sd/-

(K.K. VOHRA)
MEMBER (T)

sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

(Rakhi)